

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **ORDER**

No. 212 /Confdl./2025  
II-2-1/2025

Bilaspur, dated the 19<sup>th</sup> March, 2025

The following Members of Higher Judicial Service, as specified in Column No. (2) of the table below, are hereby transferred from the place mentioned in Column No. (3) and are posted on the post of Special Judge of the Special Court established by the State Government under Section 14 of the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 at the place mentioned in Column no. (4) from the date they assume charge of their office(s) and;

The following Members of Higher Judicial Service are appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office(s): -

**TABLE**

<b>S. No.</b>	<b>Name &amp; presently posted as</b>	<b>From</b>	<b>To</b>	<b>Sessions Division</b>	<b>Posted as</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>
1)	Shri Pravin Kumar Pradhan, II District & Additional Sessions Judge	Dantewada	Rajnandgaon	Rajnandgaon	Special Judge under S.C. & S.T. (P.A.) Act
2)	Ku. Sunita Sahu, II District & Additional Sessions Judge	Manendragarh	Janjgir	Janjgir-Champa	Special Judge under S.C. & S.T. (P.A.) Act
3)	Smt. Shobhna Koshta, I District & Additional Sessions Judge	Saraipali	Raigarh	Raigarh	Special Judge under S.C. & S.T. (P.A.) Act
4)	Shri Ashish Pathak, District & Additional Sessions Judge, F.T.S.C. (POCSO)	Balrampur-Ramanujganj	Baikunthpur	Koria (Baikunthpur)	Special Judge under S.C. & S.T. (P.A.) Act
5)	Shri Atul Kumar Shrivastava, IV District & Additional Sessions Judge	Raipur	Ambikapur	Surguja (Ambikapur)	Special Judge under S.C. & S.T. (P.A.) Act

BY ORDER OF THE HIGH COURT

  
(K. VINOD KUJUR)  
REGISTRAR GENERAL

Contd...2/-

{2}

Endt. No. 213/Confdl./2025  
II-2-1/2025

Bilaspur, dated the 19<sup>th</sup> March, 2025

Copy forwarded to: -

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
20. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
21.
  - (1) Shri Pravin Kumar Pradhan, II District & Additional Sessions Judge, Dantewada
  - (2) Ku. Sunita Sahu, II District & Additional Sessions Judge, Manendragarh
  - (3) Smt. Shobhna Koshta, I District & Additional Sessions Judge, Saraipali

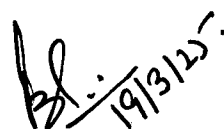
*19/3/25*

Contd...3/-

- (4) Shri Ashish Pathak, District & Additional Sessions Judge, F.T.S.C. (POCSO), Balrampur-Ramanujanj
- (5) Shri Atul Kumar Shrivastava, IV District & Additional Sessions Judge, Raipur

*for information and compliance. He/She is directed to take over charge of his/her new post **on or before 01.04.2025** and send his/her handing and taking over charge reports through the concerned Principal District Judge.*

22. Principal District & Sessions Judge, Balrampur – Ramanujanj/ Dakshin Bastar (Dantewada)/ Korla (Baikunthpur)/ Mahasamund/ Raipur for information. He/She is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same **by 01.04.2025** under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
23. Principal District & Sessions Judge, Balod/ Balodabazar-Bhatapara/ Bilaspur/ Bemetera/ Bastar (Jagdalpur)/ Dhamtari/ Durg /Jashpur/ Janjgir-Champa/ Kabirdham (Kawardha)/ Korba/ Kondagaon/ Mungeli/ Rajnandgaon/ Raigarh/ Surajpur/ Sarguja (Ambikapur) /Uttar Bastar (Kanker) for information.
24. All Joint Registrar, High Court of Chhattisgarh, Bilaspur for information.
25. Additional Registrar (Judicial/D.E./Admn./Classification/Copying/Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
26. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
27. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
28. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
29. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
30. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
31. Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/Establishment/Lawazima/High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
32. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/Works Sections/Copying/Civil/Writ/Criminal/Supreme Court Section/S.W./SUVAS/Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.
33. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
34. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
35. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

 19/3/25

(K. VINOD KUJUR)  
REGISTRAR GENERAL